

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Intervention Petition (IBC)/3/2023 in IA No.1440/2022 IA (IBC)/371/2023 IA (IBC)/162/2023 IA (IBC)/1440/2022 IA (IBC)/1484/2022 IA (IBC)/382/2023 Intervention Petition (IBC)/5/2023 in CP (IB)No.616/7/HDB/2018
NAME OF THE COMPANY	Athena Chhattisgarh Power Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Athena Chhattisgarh Power Ltd
UNDER SECTION	7 of IBC

**ORDER**

**Intervention Petition (IBC)/3/2023 in IA No. 1440/2022**

Counter of R1 filed. R2 reports no counter. Copy of the Counter of R1 shall be served on the Petitioner’s counsel, post on 24.04.2023.

**IA (IBC) 371/2023, IA (IBC) 382/2023 and Intervention Petition (IBC) 5/2023**

Counter filed. For hearing, post on 24.04.2023.

**IA (IBC) 162/2023**

Counter filed. Pleadings are completed. For hearing, post on 24.04.2023.

**IA (IBC) 1440/2022 and IA (IBC) 1484/2022**

Pleadings are completed. For hearing, post on 24.04.2023.

**Sd/-**  
MEMBER (T)

**Sd/-**  
MEMBER (J)